

ORISSA HIGH COURT**FILING REPORT AS ON :22/10/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/31764/2024	SATYAM NAIK VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	SAMBALPUR TOWN /118 /2024 () //	AOR20220002454C202400172
2	D-BLAPL/31765/2024	ASHOK PRADHAN VS STATE OF ODISHA	SWARAJ PATEL VS	LEPHRIPADA /150 /2024 () //	AOR20220000246C202400035
3	D-BLAPL/31773/2024	MANISKA KORI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TITILAGARH /237 /2024 () //	
4	D-BLAPL/31775/2024	KARTIK SINGH VS STATE OF ODISHA	AMRITA MISHRA VS	JHARSUGUDA /566 /2024 () //	
5	D-BLAPL/31776/2024	MANA NAYAK VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	//0 () //	
6	D-BLAPL/31777/2024	NARENDRA PALAKA VS STATE OF ODISHA	S.S.RAY (2) VS	CHANDILI /234 /2024 () //	
7	D-BLAPL/31779/2024	BAHANPAT PRADHAN @ BAHANPATI PRADHAN VS STATE OF ODISHA	S.S.RAY (2) VS	ASKA /504 /2024 () //	
8	D-BLAPL/31780/2024	BAHANPATI PRADHAN @ BAHANPAT PRADHAN VS STATE OF ODISHA	S.S.RAY (2) VS	ASKA /502 /2024 () //	
9	D-BLAPL/31781/2024	BAHANPAT PRADHAN @ BAHANPATI PRADHAN VS STATE OF ODISHA	S.S.RAY (2) VS	ASKA /503 /2024 () //	
10	D-BLAPL/31785/2024	SUNADHAR LUHA VS STATE OF ODISHA	JAGABANDHU SAHU VS	BIJEPUR /224 /2024 () //	
11	D-BLAPL/31787/2024	RAJA PAHANA @ RAJA PAHUN VS STATE OF ODISHA	SARAT KUMAR JENA VS	KHALLIKOTE /705 /2024 () //	

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12	D-BLAPL/31792/2024	GOURAHARI NAYAK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	LALBAG /230 /2023 () //	
13	D-BLAPL/31813/2024	MEENAKA SURYAKUMAR @ M. SURYAKUMAR VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	SESHKHAL /69 /2024 () //	
14	D-BLAPL/31814/2024	BABUL @ SUBHARAJ NAIK VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	KUNDHEIGOLA /201 /2024 () //	
15	D-BLAPL/31817/2024	MEENAKA SURYAKUMAR @ M. SURYAKUMAR VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	SESHKHAL /26 /2024 () //	
16	D-BLAPL/31818/2024	BABUL @ SUBHARAJ NAIK VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	KUNDHEIGOLA /200 /2024 () //	
17	D-BLAPL/31823/2024	BADAL GOCHHAYAT VS STATE OF ODISHA	PRATIK DASH VS	TANGI /162 /2024 () //	
18	D-BLAPL/31832/2024	SK.SADAM VS STATE OF ODISHA	MOHAMMED MUSTAQ ANSARI VS	/ /0 () //	
19	D-BLAPL/31852/2024	GANESH NAIK VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	JHARSUGUDA /197 /2023 () //	AOR20220002454C202400173
20	D-BLAPL/31853/2024	BABU MUKHI VS STATE OF ODISHA	BAISHNAB CHARAN PATRA VS	ANGUL TOWN /666 /2024 () //	AOR20220000753C202400007
21	D-BLAPL/31854/2024	SATYAJEET @ SATYAJIT HARPAL @ NAJJU VS STATE OF ODISHA	PRASANTA KUMAR ROUSTRAY VS	/ / () //	AOD20240000391C202400099
22	D-BLAPL/31858/2024	REJIS NAYAK VS STATE OF ODISHA	BISWA RANJAN DAS VS	ADVA /88 /2021 () //	
23	D-BLAPL/31867/2024	DEEPAK KU. NAHAK @ DEEPAK NAHAK	JYOTIRMAYA SAHOO	KHALLIKOTE /414 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/31869/2024	SRIKANT PRADHAN @ SRIKANTA PRADHAN @ BASUDHARMA SAAHOO	VS	KHALLIKOTE /414 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/31886/2024	CHINTAMANI SAHU	GOPAL PRASAD LAL	RENGALI (SAMBALPUR) /212 /2022	AOR20220002350C202400041
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/31890/2024	SATYA SAHU	ANAM CHARAN PANDA	TUSRA /96 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/31893/2024	RATNAKAR BARIKI	BISWO RANJAN SWAIN	NAIKANI-DIHI /32 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/31895/2024	SAMAY SOREN @ SAMAI SOREN	BHABANI SHANKAR DASPARIDA	UDALA /267 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/31899/2024	MD. HABIB	SAMARESH PATTANAIAK	KUJANGA /358 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/31902/2024	SONU @ SUNIL SETHI	BIDESHI KUMAR GHADEI	KHURDA MODEL /228 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/31903/2024	SUMIT SUNA @ SUMEET	SATYA RANJAN MULIA	BARGARH /326 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/31906/2024	BIBEKANANDA MOHANTA @ BIBEK	SATYA RANJAN MULIA	JHARPOKHARIA /131 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/31907/2024	SUJIT KUMAR KUMURA	BYOMOKESH SAHOO	DEOGARH /124 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/31910/2024	KARUNAKAR MAJHI	AMIT KUMAR NATH	CHHENDIPADA /51 /2013	
		VS	VS	()	

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35	D-BLAPL/31916/2024	STATE OF ODISHA SADIK @ SADEKH HUSSAIN VS	GOREKHANATH DAS VS	// KHARABEL NAGAR P.S. /121 /2024 ()	
36	D-BLAPL/31921/2024	STATE OF ODISHA RANJAN GHATUAL VS	ASHOK KUMAR JENA VS	// CHANDAKA P.S. /324 /2024 ()	
37	D-BLAPL/31923/2024	STATE OF ODISHA ANKUSH BHAGAT @ BABU VS	LAXMINARAYAN PATEL VS	// JHARSUGUDA /473 /2023 ()	
38	D-BLAPL/31925/2024	STATE OF ODISHA VIKASH KUMAR VS	DEBASISH PATNAIK VS	// BAIDYANATHPUR /403 /2024 ()	
39	D-CMAPL/44907/2024	STATE OF ODISHA KANAKALATA RATH VS	ADV. VS	// // ()	
40	D-CMAPL/44925/2024	STATE OF ODISHA KULAMANI MEHER VS	ADV. VS	// // ()	
41	D-CMAPL/44938/2024	PURNABASI SETH MAHENDRA PARIDA VS	DHANOJ KUMAR SAHOO VS	// // ()	
42	D-CMAPL/44943/2024	STATE OF ODISHA KUNU BARIHA VS	TIKERAM MEHER VS	// // ()	
43	D-CMAPL/44998/2024	PANIKA BHOI URMILA SWAIN VS	PURNA CHANDRA MISHRA VS	// // ()	
44	D-CMAPL/45016/2024	COMMISSIONER,CONSOLIDATION,CUTTACK SUBHANKAR PRUSTY VS	SANJAY KUMAR DAS VS	// // ()	
45	D-CMAPL/45023/2024	COLLECTOR, JAJPUR ABANTI KUMAR SAHOO @ ABATI KUMAR SAHU VS	ADV. VS	// // ()	
		UNION OF INDIA		//	

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46	D-CMP/44930/2024	PRAMOD CHANDRA RATHA VS BUDHINATH PADHI	ATAL BIHARI LENKA VS VS	// () //	
47	D-CMP/44932/2024	CHAITANYA SAHU VS PRAFULA SAHU	MAHESWAR MOHANTY VS VS	// () //	
48	D-CMP/44966/2024	PRAKASH CHANDRA JENA VS STATE OF ODISHA	MAMATA MISHRA VS VS	// () //	
49	D-CMP/44988/2024	SANJAYA KUMAR PRUSTY VS ARJUNA BARIK	PRASANTA KUMAR SATAPATHY VS VS	// () //	
50	D-CMP/44999/2024	KARISMA SAHOO VS PRIYABRATA NAYAK	BISWA PRAKASH DHAL VS VS	// () //	
51	D-CMP/45042/2024	KRUSHNA CHANDRA TANDI VS DHOBEN DEI @ SONI	ARUN KUMAR DAS VS VS	// () //	
52	D-CONTC/44879/2024	MANJU BEHERA VS DR. LALIT KUMAR MEHER, DIRECTOR, VIMSAR, BURLA	ADV VS VS	// () //	AOR20220001535C202400111
53	D-CONTC/44891/2024	BIJAYA KUMAR DASH VS ARAVIND AGRAWAL, COMMISSIONER-CUM-SECRETARY	PRABIR KUMAR RAY VS VS	// () //	
54	D-CONTC/44915/2024	BIPRA RANJAN BEURA VS SHALINI PANDIT, I.A.S,	ULLASH CHANDRA MOHANTY VS VS	// () //	
55	D-CONTC/44923/2024	JUGAL KISHORE MOHARANA VS SUBRATA SATAPATHY, IAS	ADV. VS VS	// () //	
56	D-CONTC/44947/2024	MASUKA FATAMA VS ASWATHY .S, I.A.S.	SUBHADUTTA ROURAY VS VS	// () //	
57	D-CONTC/44948/2024	SASANKA SEKHAR SAMANTARAY	ADV.	//	

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		VS	VS	0	
		SANTOSH KUMAR DASH		//	
58	D-CONTC/44949/2024	ASHOK KUMAR DAS	ADV.	//	
		VS	VS	0	
		SALINI PANDIT, IAS		//	
59	D-CONTC/44950/2024	GANGADHAR BARIK	ADV.	//	
		VS	VS	0	
		SALINI PANDIT, IAS		//	
60	D-CONTC/44951/2024	NABAKISHORE BARIK	SURENDRA KUMAR SAHOO	//	
		VS	VS	0	
		SALINI PANDIT, IAS		//	
61	D-CONTC/44954/2024	SUBASH CHANDRA PRADHAN	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT, IAS		//	
62	D-CONTC/44958/2024	PABITRA MOHAN DASH	ADV.	//	
		VS	VS	0	
		SALINI PANDIT, IAS		//	
63	D-CONTC/44960/2024	DEBENDRA KUMAR BEHERA	RAJIB LOCHAN PATNAIK	//	
		VS	VS	0	
		SUSANTA BISOI, BRANCH MANAGER, UNION BANK OF INDIA,		//	
64	D-CONTC/44974/2024	BIPIN BIHARI SAMANTARAY	BHABANI SAMAL	//	
		VS	VS	0	
		SATYA RANJAN SAHOO, DIRECTOR, SECONDARY EDUCATION		//	
65	D-CONTC/44977/2024	LINGARAJ NAYAK	KISHORE KUMAR MISHRA	//	
		VS	VS	0	
		PREM CHANDRA CHOUDHURY, DIRECTOR AGRICULTURE,BBSR		//	
66	D-CONTC/45000/2024	NILAKANTHA BAG	AMIT PRASAD BOSE	//	
		VS	VS	0	
		GAURAV SHIVAJI ISALWAR, IAS		//	
67	D-CONTC/45003/2024	KAMALAKANTA LAHA	ADV.	//	
		VS	VS	0	
		SALINI PANDIT, IAS		//	
68	D-CONTC/45006/2024	KALANDI CHARAN MOHANTY	ADV.	//	
		VS	VS	0	

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69	D-CONTC/45007/2024	SALINI PANDIT, IAS KANTHAMANI BISWAL VS	ADV. VS	// // 0	
70	D-CONTC/45008/2024	SHALINI PANDIT, I.A.S, BINODINI SENAPATI VS	ADV. VS	// // 0	
71	D-CONTC/45012/2024	MANORANJAN MALLICK, OAS SALITA PATRA VS	ADV. VS	// // 0	
72	D-CONTC/45013/2024	SHALINI PANDIT, I.A.S, RABINARAYAN JENA VS	ADV. VS	// // 0	
73	D-CONTC/45018/2024	ASHOK KUMAR DEHURY, REVENUE OFFICER-CUM- TAHASILDAR NIHAR RANJAN BHOI VS	ADV. VS	// // 0	
74	D-CONTC/45020/2024	MANAS RANJAN SWAIN, TAHASILDAR PRAKASH CHANDRA ROUSTRAY VS	ADV. VS	// // 0	
75	D-CONTC/45021/2024	MANAS RANJAN SWAIN, TAHASILDAR, BBSR ANIL KUMAR SENAPATI VS	ADV. VS	// // 0	
76	D-CONTC/45022/2024	BINITA SENAPATI, OES RIZI MOHANTY VS	ADV. VS	// // 0	
77	D-CONTC/45024/2024	MANAS RANJAN SWAIN, TAHASILDAR, BBSR TULASI JENA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
78	D-CONTC/45025/2024	ANU GARG, IAS SEBATI NAYAK VS	ADV. VS	// // 0	
79	D-CONTC/45026/2024	DEORANJAN KUMAR SINGH, IAS KARUNAKAR NAYAK VS	ADV. VS	// // 0	
		SUSHIL KUMAR LOHANI, IAS		//	

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80	D-CONTC/45029/2024	BASANTA KUMAR PRAHARAJ VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// ()	
81	D-CONTC/45031/2024	SABDAR KHAN VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// ()	
82	D-CONTC/45033/2024	PADMABATI PATRO VS ANU GARG, IAS	ADV. VS	// ()	
83	D-CONTC/45036/2024	MINAKETAN JENA VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// ()	
84	D-CONTC/45049/2024	SANJAYA KUMAR MAHANTY VS S.B.MOHAPATRA, ADDL. CHIEF ENG., RWSS	ADV. VS	// ()	
85	D-CRLA/31799/2024	GURU KIRSANI VS STATE OF ODISHA	BASUDEV PUJARI VS	MALKANGIRI /80 /2022 ()	AOD20220004505C202400061
86	D-CRLA/31865/2024	SOMNATH MAJHI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KODINGA /36 /2023 ()	
87	D-CRLA/31885/2024	KRUSHNA CHANDRA KANHAR VS STATE OF ODISHA(VIG.)	ASHOK KUMAR SWAIN VS	BHUBANESWAR VIGILANCE /11 /2010 ()	
88	D-CRLA/31908/2024	PRATAP PATTNAIK VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	ATTABIRA /198 /2014 ()	
89	D-CRLA/31913/2024	TUSAR MISHRA VS VIGILANCE DIRECTORATE, ODISHA	ABHISHEK DASH VS	BALASORE VIGILANCE /20 /2008 ()	
90	D-CRLA/31918/2024	SANKARANARAYANAN PERIYASAMY VS VIGILANCE DIRECTORATE, ODISHA	ABHISHEK DASH VS	BALASORE VIGILANCE /20 /2008 ()	
91	D-CRLLP/31868/2024	RAMA CHANDRA @ RAMA CHANDRA SETHY	RASHMI KANTA ACHARYA	//0	

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		VS	VS	()	
92	D-CRLMA/31812/2024	PRAFULLA KUMAR ROUT DURGA PRASANA MISHRA	ANSUMAN BHUYAN	EOW,BHUBANESWAR /3 /2018	
		VS	VS	()	
93	D-CRLMC/31766/2024	STATE OF ODISHA SRIRANJAN PATTNAIK	PRASANTA KUMAR PRADHAN	SAMBALPUR TOWN /453 /2021	AOR20230000705C202400015
		VS	VS	()	
94	D-CRLMC/31768/2024	STATE OF ODISHA TRIBIKRAM ACHARYA	PRASANTA KUMAR SATAPATHY	SAHID NAGAR P.S. /92 /2015	
		VS	VS	()	
95	D-CRLMC/31801/2024	STATE OF ODISHA MINARANI MALLICK	SAROJ KUMAR PADHI	/ /0	
		VS	VS	()	
96	D-CRLMC/31822/2024	STATE OF ODISHA DILLIP KUMAR GIRI	AMULYA RATNA PANDA	BALIAPAL /88 /2024	
		VS	VS	()	
97	D-CRLMC/31827/2024	STATE OF ODISHA KAPILASH MEHER	DEBABRATA DASH	KEGAON /2 /2021	
		VS	VS	()	
98	D-CRLMC/31845/2024	STATE OF ODISHA RATNAKAR DHANGADA MAJHI	ALOK KUMAR DAS	KESINGA /192 /2019	
		VS	VS	()	
99	D-CRLMC/31856/2024	STATE OF ODISHA SANJIB KUMAR JENA	SRINIBASH SATAPATHY	/ /0	
		VS	VS	()	
100	D-CRLMC/31860/2024	TAPAS KUMAR PADHI SK.AJAD ALI	UDIT RANJAN JENA	SAHADEV KHUNTA /120 /2017	
		VS	VS	()	
101	D-CRLMC/31866/2024	STATE OF ODISHA SATYANARAYAN NAIK	SIDDHARTH GOUTAM DAS	PATNAGARH /54 /2023	
		VS	VS	()	
102	D-CRLMC/31870/2024	STATE OF ODISHA MANTU NANDA	DASARATH BARIK	KHARIAR /36 /2021	
		VS	VS	()	

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103	D-CRLMC/31874/2024	STATE OF ODISHA SIMANCHAL SWALSINGH VS	JYOTIRMAYA SAHOO VS	// MOHANA /152 /2023 ()	
104	D-CRLMC/31877/2024	STATE OF ODISHA GANESH RAITA VS	JYOTIRMAYA SAHOO VS	// RAMAGIRI /21 /2015 ()	
105	D-CRLMC/31878/2024	STATE OF ODISHA MRUTUNJAYA SWAIN VS	RABINDRA NATH PRUSTY VS	// MANCHESWAR P.S. /34 /2021 ()	
106	D-CRLMC/31882/2024	STATE OF ODISHA JUGAL KISHORE NAIK VS	SANTOSH KUMAR NANDA VS	// KORAPUT VIGILANCE /9 /2012 ()	
107	D-CRLMC/31888/2024	STATE OF ODISHA(VIG.) BIJAY ROUT VS	BIBEKANANDA BHUYAN VS	// //0 ()	
108	D-CRLMC/31891/2024	DILLIP KUMAR NAYAK MANISH DEBANATH VS	SIDHARTH PRASAD DAS VS	// MAHILA P.S. BUXIBAZAR /112 /2020 ()	AOR20220001597C202400141
109	D-CRLMC/31892/2024	STATE OF ODISHA BIJAY ROUT VS	BIBEKANANDA BHUYAN VS	// //0 ()	
110	D-CRLMC/31896/2024	DILLIP KUMAR NAYAK BIJAY ROUT VS	BIBEKANANDA BHUYAN VS	// //0 ()	
111	D-CRLMC/31898/2024	DILLIP KUMAR NAYAK JYOTSHNA KHANDAYAT RAY VS	KULDEEP MOHANTY VS	// SECTOR-19 /160 /2020 ()	
112	D-CRLMC/31900/2024	STATE OF ODISHA BIJAY ROUT VS	BIBEKANANDA BHUYAN VS	// //0 ()	
113	D-CRLMC/31905/2024	DILLIP KUMAR NAYAK BAPI@SANTOSH PARIDA VS	GOUTAM CHARAN ROUT VS	// NIALI /115 /2020 ()	
		STATE OF ODISHA		//	

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114	D-CRLMC/31911/2024	CHINTU @ CHANDAN KUMAR NAYAK VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	TOMKA /18 /2005 () //	
115	D-CRLMP/31778/2024	SRIKANTA SINGH VS DEEPMALA SUBHADARSHINI	SWARUP KUMAR PATNAIK VS	//0 () //	
116	D-CRLMP/31797/2024	UDAYANATH ROUT VS STATE OF ODISHA	MANTU MALIK VS	// () //	AOR20240000761C202400002
117	D-CRLMP/31808/2024	GOKULANANDA SWAIN VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	//0 () //	
118	D-CRLMP/31815/2024	HARIHAR NAYAK VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	//0 () //	
119	D-CRLMP/31816/2024	ANKITA PRADHAN VS STATE OF ODISHA	MOHIT MOHANTY VS	//0 () //	
120	D-CRLMP/31819/2024	GYANENDRA MISHRA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	//0 () //	
121	D-CRLMP/31829/2024	SARAT CHANDRA MOHARANA VS DIRECTOR GENERAL OF POLICE,CUTTACK	SWAYAMJIT ROUT VS	//0 () //	
122	D-CRLMP/31831/2024	WASIM AKRAM VS STATE OF ODISHA	MOHAMMED MUSTAQ ANSARI VS	//0 () //	
123	D-CRLMP/31849/2024	MINA SAHOO VS STATE OF ODISHA	RAMA CHANDRA JENA VS	//0 () //	
124	D-CRP/44924/2024	PRAMILA RAY VS ANIRUDHA MOHANTY	TAPOBANTA BARIK VS	// () //	
125	D-FAO/44900/2024	SARMISTHA NAYAK	KUNAL KUMAR SWAIN	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-FAO/44967/2024	SHABANA PARVEEN	BIRANCHI NARAYAN RATH	//	
		VS	VS	()	
		JAYEN HANSDAH		//	
127	D-JCRLA/31770/2024	AJESH@LEPU KHADIA	ADV.	ATTABIRA /272 /2020	
	JCRLA/165/2024	VS	VS	A.D.J.,BARGARH(Bargarh)	
		STATE OF ODISHA		CT/0000004/2021	
128	D-JCRLA/31771/2024	ABHI BHOI	ADV.	MUDANPUR RAMPUR /160 /2018	
	JCRLA/166/2024	VS	VS	DISTRICT & SESSIONS JUDGE, BHAWANIPATNA(Kalahandi)	
		STATE OF ODISHA		CT/0000004/2019	
129	D-JCRLA/31772/2024	HEMANTA MALLICK@PABAN	ADV.	KHAJURIPADA /74 /2022	
	JCRLA/167/2024	VS	VS	SPECIAL JUDGE, PHULBANI(Kandhamal)	
		STATE OF ODISHA		Spl/0000035/2022	
130	D-JCRLA/31774/2024	SURYA SAHOO@SURYAMANI@SUJAN	ADV.	GANIA /73 /2018	
	JCRLA/168/2024	VS	VS	DISTRICT AND SESSIONS JUDGE,NAYAGARH(Nayagarh)	
		STATE OF ODISHA		ST/0000123/2019	
131	D-MACA/44883/2024	HULAS PARIDA	PRADEEP KUMAR MISHRA	//	
		VS	VS	()	
		GOPAL BEHERA		//	
132	D-MACA/44961/2024	D.M.,M/S NEW INDIA ASSURANCE CO.LTD.,CUTTACK	KOMNATH ROY	//	
		VS	VS	()	
		SASMITA PARIDA		//	
133	D-MACA/45058/2024	PURNA CHANDRA MAHARANA	DEBASISH PATNAIK	//	
		VS	VS	()	
		PROPRIETOR, SAIZAR ENTERPRISES PVT.LTD.		//	
134	D-MACA/45060/2024	DAYANIDHI DAS	DEBASISH PATNAIK	//	
		VS	VS	()	
		ABHIJIT JENA		//	
135	D-MATA/44939/2024	SATTAJIT NAYAK	ASHOK KUMAR BEHERA	//	
		VS	VS	()	
		JHUNALATA SAHOO		//	
136	D-RPFAM/44969/2024	PRATAP KUMAR MAHALIK	PRAMODA KUMAR MISHRA	//	
		VS	VS	()	

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137	D-RPFAM/45011/2024	MANASI SAHU PRANAMITA BASTIA VS SHYAM SUNDAR SWAIN	TUSAR KUMAR MISHRA VS	// // 0	
138	D-RSA/44980/2024	RAMA CHANDRA SAHU VS URMILA SAHU	SIDDHARTHA PRASAD MISHRA VS	// // 0	
139	D-RSA/45004/2024	USHARANI SAMAL VS STATE OF ODISHA	SUKANTA KUMAR NAYAK 2 VS	// // 0	
140	D-RVWPET/44885/2024	URMILA SWAIN VS COMMISSIONER, CUTTACK	PURNA CHANDRA MISHRA VS	// // 0	
141	D-TRP(C)/44922/2024	RASMITA PRUSTY VS RAJIB KUMAR SAHOO	BIBHU PRASAD MOHANTY VS	// // 0	
142	D-TRP(C)/44937/2024	BASANTI BEHERA VS NATABAR BEHERA	ALOK KUMAR MOHAPATRA VS	// // 0	
143	D-TRP(C)/44970/2024	SOMA BISWAS VS GOURA SUNDAR BOSE	SURENDRA NATH PADHY VS	// // 0	AOR20220004160C202400008
144	D-TRP(C)/45065/2024	PRABHUPRIYA NANDA VS GYANENDRA MISHRA	PRAVAT KUMAR NAYAK VS	// // 0	
145	D-WA/44861/2024	STATE OF ODISHA VS SURENDRA KUMAR DAS	JYOTI PRAKASH PATTNAIK, G.A. VS	// // 0	LOD20240000194C202400185
146	D-WA/44862/2024	STATE OF ODISHA VS SAROJINI DEVI	DEBASIS NAYAK, A.G.A. VS	// // 0	LOD20240000172C202400233
147	D-WA/44863/2024	STATE OF ODISHA VS SASANKA SEKHAR BISWAL	JYOTI PRAKASH PATTNAIK, G.A. VS	// // 0	LOD20240000200C202400161

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148	D-WA/44897/2024	STATE OF ODISHA VS ARUN KUMAR PATEL	DEBASIS NAYAK,A.G.A VS	// () //	LOD20240000172C202400234
149	D-WA/44899/2024	STATE OF ODISHA VS HARIKRISHNA NAYAK	DEBASIS NAYAK,A.G.A VS	// () //	LOD20240000194C202400186
150	D-WA/44906/2024	STATE OF ODISHA VS SATYABRATA KANUNGO	HARI KRUSHNA PANIGRAHI, A.S.C. VS	// () //	LOD20240000200C202400162
151	D-WA/44909/2024	SAMBALPUR DIST.C.C.BANK LTD.,BARGARH VS DIPTI REKHA PANDA	BAIDHAR SAHOO VS	// () //	
152	D-WA/44919/2024	COMMISSIONER-CUM-SECY, HIGHER EDU DEPTT. VS AKSHYA PRADHAN	SANGRAM KESHARI JENA, A.G.A. VS	// () //	LOD20240000172C202400235
153	D-WA/44941/2024	STATE OF ODISHA VS SUMANTA KUMAR PUNSI	SASWAT DAS, A.G.A. VS	// () //	LOD20240000194C202400187
154	D-WA/44942/2024	STATE OF ODISHA VS KRUTIBAS MATARI	SASWAT DAS, A.G.A. VS	// () //	LOD20240000172C202400236
155	D-WA/44952/2024	STATE OF ODISHA VS MANINI DARUAN	SASWAT DAS,A.G.A VS	// () //	LOD20240000200C202400163
156	D-WA/44953/2024	STATE OF ODISHA VS CHUDAMANI DEBATA	SASWAT DAS,A.G.A VS	// () //	LOD20240000194C202400188
157	D-WA/44955/2024	ANIL KUMAR AGRAWAL VS TILOTTAMA PANIGRAHI	RABINDRA NATH DEBATA VS	// () //	AOR20220002457C202400022
158	D-WA/44956/2024	STATE OF ODISHA VS MAKARDHWAJA MEHER	SASWAT DAS,A.G.A VS	// () //	LOD20240000200C202400164
159	D-WA/44982/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	//	LOD20240000172C202400237

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		VS	VS	()	
160	D-WA/45017/2024	JANMEJAYA BARAL STATE OF ODISHA	SASWAT DAS, A.G.A.	//	LOD20240000194C202400189
		VS	VS	()	
161	D-WA/45043/2024	MANDAKINI MEHER STATE OF ODISHA	DEBASIS NAYAK,A.G.A	//	LOD20240000172C202400238
		VS	VS	()	
162	D-WA/45047/2024	TIRTHABASI PANDA PRATIMA PANDA	BISWABIHARI MOHANTY	//	AOR20220001789C202400032
		VS	VS	()	
163	D-WA/45048/2024	MINATI NAYAK STATE OF ODISHA	HARI KRUSHNA PANIGRAHI,A.S.C	//	LOD20240000200C202400165
		VS	VS	()	
164	D-WP(C)/44860/2024 WP(C)/26282/2024	SUDHAKAR SENAPATI DR. BHARATI MISRA	BHABANI SANKAR TRIPATHY (1)	//	
		VS	VS	()	
165	D-WP(C)/44864/2024	STATE OF ODISHA X LENT	ALOK KUMAR PANDA	//	
		VS	VS	()	
166	D-WP(C)/44865/2024	STATE OF ODISHA SK SIKANDAR	SITANSU MOHAN SINGH	//	
		VS	VS	()	
167	D-WP(C)/44866/2024	STATE OF ODISHA CHITTA RANJAN BARIK	SITANSU MOHAN SINGH	//	
		VS	VS	()	
168	D-WP(C)/44867/2024	STATE OF ORISSA LAXMIDHAR JENA	BIPLABA P.B. BAHALI	//	
		VS	VS	()	
169	D-WP(C)/44868/2024	STATE OF ODISHA SANJIB KUMAR PATRA	SITANSU MOHAN SINGH	//	
		VS	VS	()	
170	D-WP(C)/44869/2024	STATE OF ORISSA AMIYA PRASAD BARIK	BIPLABA P.B. BAHALI	//	
		VS	VS	()	

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171	D-WP(C)/44870/2024	STATE OF ODISHA SAUBHAGYA KUMAR HOTA VS	SITANSU MOHAN SINGH VS	// // 0	
172	D-WP(C)/44871/2024	STATE OF ODISHA MANOJ SINGH VS	SITANSU MOHAN SINGH VS	// // 0	
173	D-WP(C)/44872/2024	STATE OF ORISSA RASHMI PRAVA DHAL VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
174	D-WP(C)/44873/2024	STATE OF ODISHA MANOJ KUMAR PATRA VS	SITANSU MOHAN SINGH VS	// // 0	
175	D-WP(C)/44874/2024	STATE OF ODISHA DOLAGOBINDA JATTA VS	SITANSU MOHAN SINGH VS	// // 0	
176	D-WP(C)/44875/2024	STATE OF ODISHA AFROZA BEGUM VS	SITANSU MOHAN SINGH VS	// // 0	
177	D-WP(C)/44876/2024	STATE OF ODISHA CHINTAMANI SAHOO VS	MANAS PATI VS	// // 0	AOR20220001535C202400110
178	D-WP(C)/44877/2024	STATE OF ODISHA SATYA NARAYAN BEHERA VS	BANSHIDHAR SATAPATHY VS	// // 0	
179	D-WP(C)/44878/2024	STATE OF ODISHA AJAYA BEHERA VS	SITANSU MOHAN SINGH VS	// // 0	
180	D-WP(C)/44880/2024	STATE OF ODISHA AJAYA BEHERA VS	SITANSU MOHAN SINGH VS	// // 0	
181	D-WP(C)/44881/2024	STATE OF ODISHA GHANASHYAM MAHANTA VS	SATYABRATA SATAPATHY VS	// // 0	
		STATE OF ODISHA		//	

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182	D-WP(C)/44882/2024	AJAYA BEHERA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //	
183	D-WP(C)/44884/2024	RADHA GOBINDA PADHEE VS PROJECT MANAGER,OPEN CAST PROJECT,MAHANADI COAL FIELDS LIMITED, JHARSUGUDA	RABINDRA NATH DEBATA VS	// 0 //	AOR20220002457C202400021
184	D-WP(C)/44886/2024	BAIJAYANTI NAIK VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// 0 //	
185	D-WP(C)/44887/2024	TOTO PRESTRESSING SYSTEM,ANGUL VS STATE OF ODISHA	JAHANGIR IQBAL VS	// 0 //	AOD20240000544C202400011
186	D-WP(C)/44888/2024	PRADEEP KUMAR GIRI VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// 0 //	
187	D-WP(C)/44889/2024	RABINARAYAN SUBUDHI VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //	
188	D-WP(C)/44890/2024	SITAKANTA SATAPATHY VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// 0 //	
189	D-WP(C)/44892/2024	JAYANTI DAS VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //	
190	D-WP(C)/44893/2024	SAPAN KUMAR PRADHAN VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //	
191	D-WP(C)/44894/2024	LINGARAJ SAHOO VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //	
192	D-WP(C)/44895/2024 WP(C)/26298/2024	M/S. AMIT METALIKS COMPANY, SUNDERGARH VS JOINT COMMISSIONER OF STATE TAX, ENFORCEMENT RANGE, SAMBALPUR	AVIJIT PATNAIK VS	// 0 //	
193	D-WP(C)/44896/2024	CHITTARANJAN NAYAK	PAMI RATH	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/44898/2024	KARTIKA KUMAR MALL	ARUN KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
195	D-WP(C)/44901/2024	NIRANJAN SAHU	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/44902/2024	MAMMUN PATEL	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/44903/2024	RAJAT KUMAR MOHANTA	ASHUTOSH MOHANTA	//	
	WP(C)/26287/2024	VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/44904/2024	DHRUBA CHARAN ROUT	PRAVAT KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/44905/2024	MD NAJRUL	ASHUTOSH MOHANTA	//	
	WP(C)/26273/2024	VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/44908/2024	MINATI GARNAYAK	ANIRUDHA DAS	//	
		VS	VS	0	
		MAHANADI COALFIELDS LTD.,SAMBALPUR		//	
201	D-WP(C)/44910/2024	SUKANTI BEHERA	ARJUNA CHARANA BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/44911/2024	SUSANTA KUMAR PANDA	RABINDRA NATH PRUSTY	//	
		VS	VS	0	
		SUNANDA PANDA		//	
203	D-WP(C)/44912/2024	RAMESH PRADHAN	KULADA NANDA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/44913/2024	MANORANJAN NANDA	GOKULANANDA SAHU	//	
		VS	VS	0	

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205	D-WP(C)/44914/2024	THE CHIEF (HR IRESP AND A) DEPARTMENT OF HUMAN RESOURCES DEVELOPMENT BALWINDER SINGH VS THE STATE OF ODISHA	SIDHARTHA DAS VS	// // 0 //	
206	D-WP(C)/44916/2024	M/S. RELAX HOSPITAL, CUTTACK VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //	
207	D-WP(C)/44917/2024 WP(C)/26300/2024	BAILOCHAN PADHAN VS COLLECTOR BARGARH	JAGABANDHU SAHU VS	// 0 //	
208	D-WP(C)/44918/2024 WP(C)/26289/2024	PINKI MAJHI VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	AOR20220001600C202400069
209	D-WP(C)/44920/2024	SANATAN HOTA VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //	
210	D-WP(C)/44921/2024	KARUNAKAR BHUYAN VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //	
211	D-WP(C)/44926/2024	CHANDI DAS MOHAPATRA VS ADDITIONAL COMMISSIONER SETTLEMENT AND CONSOLIDATION , BALASORE	BHUBANESWAR DASH VS	// 0 //	
212	D-WP(C)/44927/2024	NIRANJAN DAS VS STATE OF ODISHA	PRAVASH CHANDRA MAHAPATRA VS	// 0 //	
213	D-WP(C)/44928/2024	DEBARAJ SINGH VS UNION OF INDIA	AMIYA KUMAR CHHATOI VS	// 0 //	
214	D-WP(C)/44929/2024	RAM CHANDRA MAJHI VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //	
215	D-WP(C)/44931/2024	SAROJINI ROUT VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	// 0 //	

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216	D-WP(C)/44933/2024	SWARNALATA DEI VS STATE OF ODISHA	JAGANNATH PATTANAİK VS	// 0 //	
217	D-WP(C)/44934/2024	SRIDHAR MOHAPATRA VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //	
218	D-WP(C)/44935/2024	MAHENDRA BEHERA VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //	
219	D-WP(C)/44936/2024	DILLIP KUMAR SWAIN VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //	
220	D-WP(C)/44940/2024	SAROJ KUMAR TUNG VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	// 0 //	
221	D-WP(C)/44944/2024	AJAY MISHRA VS TP SOUTHERN ODISHA DISTRIBUTION LIMITED, GANJAM	KAIBALYA PANDA VS	// 0 //	
222	D-WP(C)/44945/2024	NARAYAN NAYAK VS MAHENDRA KUMAR	AJIT CH MOHAPATRA VS	// 0 //	
223	D-WP(C)/44946/2024	RANJEET MOHAPATRA VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //	
224	D-WP(C)/44957/2024	M/S SWASTIK ISPAT PVT LTD., ROURKELA VS REGISTRAR OF COMPANIES, CUTTACK	TANMAY MISHRA VS	// 0 //	
225	D-WP(C)/44959/2024	SUBASH CHANDRA SAHOO VS STATE OF ODISHA	KAIBALYA PANDA VS	// 0 //	
226	D-WP(C)/44962/2024	SUBHAKANTA NAYAK VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
227	D-WP(C)/44963/2024	SUBHASMITA MALLİK	GOPAL AGARWAL	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/44964/2024	SAIBU MAHANTA	MANOJ KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/44965/2024	PRAMOD BHUJABAL	MANAS KUMAR CHAND	//	
		VS	VS	0	
		STATE OF ORISSA		//	
230	D-WP(C)/44968/2024	SMRUTI RANJAN SAHU	PRASANNA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/44971/2024	PRASANTA KUMAR PATRI	BANSHIDHAR BAUG	//	AOR20220002374C202400002
		VS	VS	0	
		ADDITIONAL DISTRICT MAGISTRATE, CUTTACK		//	
232	D-WP(C)/44972/2024	SANJIB SAHOO	MANOJ KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/44973/2024	BAIKUNTHANATHA RANBIR	PRASANNA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/44975/2024	BHAIRAB BHOI	SASWATI MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/44976/2024	NALINIKANT KUNDA @ NALINIKANTA KUNDU	MR. GOPAL AGARWAL	//	
		VS	VS	0	
		COLLECTOR KENDRAPARA		//	
236	D-WP(C)/44978/2024	ASHOK KUMAR BEHERA	SURYASNATA MOHAPATRA	//	
		VS	VS	0	
		COLLECTOR AND DIST.MAGISTRATE, JAGATSINGHPUR		//	
237	D-WP(C)/44979/2024	SK.AJAD ALLI	UDIT RANJAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/44981/2024	SANJIB KUMAR BEHERA	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	

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239	D-WP(C)/44983/2024	ODISHA SUBORDINATE STAFF SELECTION COMMISSION HARIHAR PANDA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// // 0 //	
240	D-WP(C)/44984/2024	SHANKAR LAL AGRAWAL VS SUB-COLLECTOR, TITILAGARH	PRASHANTA KUMAR NAYAK VS	// 0 //	
241	D-WP(C)/44985/2024	DURGA PRASANNA SAHU VS THE ADDL. STATE TAX OFFICER. CT AND GST CIRCLE, KEONJHAR	BIJAY PANDA VS	// 0 //	
242	D-WP(C)/44986/2024	SUBASH CHANDRA SAMAL VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	// 0 //	
243	D-WP(C)/44987/2024	ASHIT KUMAR SAMAL VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	// 0 //	
244	D-WP(C)/44989/2024	KHANIJ KHATUN @ KANIJ KHATUN VS DIVISIONAL RAILWAY MANAGER, CKP DIVISION, SOUTH EASTERN RAILWAY, JHARKHAND	SIDHARTHA DAS VS	// 0 //	
245	D-WP(C)/44990/2024	HEMANTA BEHERA VS STATE OF ODISHA	BISWA PRAKASHA DHAL VS	// 0 //	
246	D-WP(C)/44991/2024	JYOTI BIKASH BEHERA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //	
247	D-WP(C)/44992/2024	AMAR KUMAR NAYAK VS THE STATE TAX OFFICER. CT AND GST CIRCLE, KEONJHAR	BIJAY PANDA VS	// 0 //	
248	D-WP(C)/44993/2024	TARASHANKAR MOHAPATRA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //	
249	D-WP(C)/44994/2024	NEPAL PRAKASH SAMANTA VS CUTTACK MUNICIPAL CORPORATION	SUBHENDU KUMAR NAYAK VS	// 0 //	

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250	D-WP(C)/44995/2024	MADAN ROUT VS STATE OF ORISSA	SANJIB KUMAR BHANJADEO VS	// 0 //	
251	D-WP(C)/44996/2024	SUNDARGARH PHARM COLLEGE, SUNDERGARH VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //	
252	D-WP(C)/44997/2024	SUDHANSU SEKHAR SAHOO VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //	
253	D-WP(C)/45001/2024	PRITILATA SAHANI VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //	
254	D-WP(C)/45002/2024	BISWAJIT KESHARI BISWAL VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	// 0 //	
255	D-WP(C)/45005/2024	BRAHMANANDA SAHU VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// 0 //	
256	D-WP(C)/45009/2024	SRIKANTA KUMAR BEHERA VS STATE OF ODISHA	SESHDEV DASH VS	// 0 //	
257	D-WP(C)/45010/2024	SONALI BEHERA VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// 0 //	
258	D-WP(C)/45014/2024	NIRANJAN BARIK VS CONSOLIDATION COMMISSIONER	SUKANTA KUMAR NAYAK (2) VS	// 0 //	
259	D-WP(C)/45015/2024	SHREEKSHETRA ITC, MAYURBHANJ VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //	
260	D-WP(C)/45019/2024	NRUSINGH CHARAN BARIK VS STATE OF ODISHA	CHANDRAKANTA PRADHAN VS	// 0 //	
261	D-WP(C)/45027/2024	AKHILESH KUMAR	SONITA BISWAL	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		UNION OF INDIA		//	
262	D-WP(C)/45028/2024	YASHOBANTE SAHU	NIRANJAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/45030/2024	MANORANJAN KUMBHAR	JAYADEBA BEHERA	//	
		VS	VS	0	
		UNION OF INDIA		//	
264	D-WP(C)/45032/2024	SATPAL DHIMAN	BUDHIRAM DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/45034/2024	M/S. SHAMIM AKHTAR, ROURKELA	KANANBALA ROY CHOUDHURY	//	
		VS	VS	0	
		THE CHAIRMAN, CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI		//	
266	D-WP(C)/45035/2024	BATAKRUSHNA MAHAPATRA	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
267	D-WP(C)/45037/2024	SRIHARI MAHAL	SOUMYA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/45038/2024	NIRANJAN BEHERA	KISHORE KUMAR MISHRA	//	
		VS	VS	0	
		COLLECTOR, BOUDHA		//	
269	D-WP(C)/45039/2024	SUSAMA NAYAK	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/45040/2024	SUNITA @ SUNEETA SENAPATI	AGNIHOTRA SAHU	//	
		VS	VS	0	
		GAGAN DASH		//	
271	D-WP(C)/45041/2024	SARATHI BHANJA	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
272	D-WP(C)/45044/2024	SANATAN SWAIN	MADAN MOHAN DAS	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/45045/2024	STATE OF ODISHA SUJATA PRADHAN VS	ANURAG PATI VS	// // 0	
274	D-WP(C)/45046/2024	STATE OF ODISHA SUVENDRA KUMAR MALLICK VS	SOUMYA RANJAN MOHANTY VS	// // 0	
275	D-WP(C)/45050/2024	UNION OF INDIA JAYARAM NAYAK VS	KISHORE KUMAR MISHRA VS	// // 0	
276	D-WP(C)/45051/2024	STATE OF ODISHA SANTILATA SAMANTARAY VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
277	D-WP(C)/45052/2024	STATE OF ODISHA PADMALOCHAN SAHU VS	PRASANTA KUMAR SATAPATHY VS	// // 0	
278	D-WP(C)/45053/2024	STATE OF ODISHA ASHAMANI PAIKRAY VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
279	D-WP(C)/45054/2024	STATE OF ODISHA SANTOSH KUMAR MOHAPATRA VS	SOUMYA RANJAN MOHANTY VS	// // 0	
280	D-WP(C)/45055/2024	UNION OF INDIA PURNA CHANDRA DASH VS	AYODHYANATH LENKA VS	// // 0	
281	D-WP(C)/45056/2024	STATE OF ODISHA RAMAMANI NAYAK VS	PRASANTA KUMAR SATAPATHY VS	// // 0	
282	D-WP(C)/45057/2024	STATE OF ODISHA AKHILESH KUMAR VS	SONITA BISWAL VS	// // 0	
283	D-WP(C)/45059/2024	UNION OF INDIA ARJUN KUMAR PANDA VS	SUBHADUTTA ROURTRAY VS	// // 0	
		INDIAN RAILWAYS CATERING AND TOURISM CORPORATION LTD., NEW DELHI		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/45061/2024	SUNA NAIK VS THE COLLECTOR AND DISTRICT MAGISTRATE, KALAHANDI	ARUN KUMAR DAS VS KOUSIK ANANDA GURU	// () //	
285	D-WP(C)/45062/2024	NALINI BIHARI PATTNAYAK VS THE AUTHORISED OFFICER, IDBI BANK LTD., PURI	KOUSIK ANANDA GURU VS AMAR KUMAR MOHANTY	// () //	
286	D-WP(C)/45063/2024	LAXMI BADATIA VS STATE BANK OF INDIA, BERHAMPUR	AMAR KUMAR MOHANTY VS SAROJ KUMAR PADHI	// () //	
287	D-WP(C)/45064/2024	SOUMYA RANJAN NAYAK VS LIFE INSURANCE CORPORATION OF INIDIA, MUMBAI	SAROJ KUMAR PADHI VS SAROJ KUMAR PADHI	// () //	
288	D-WP(C)/45066/2024	SOUMYA RANJAN NAYAK VS LIFE INSURANCE CORPORATION OF INIDIA, MUMBAI	SAROJ KUMAR PADHI VS MOHAMMED MUSTAQ ANSARI	// () //	
289	D-WPCRL/31835/2024	YASMIMIM PARWEEN VS STATE OF ODISHA	MOHAMMED MUSTAQ ANSARI VS ASHUTOS DASH	//0 () //	
290	D-ABLAPL/31763/2024	RAMESH CH.PRUSTY @ RAMESH PRUSTY VS STATE OF ODISHA	ASHUTOS DASH VS SIDHESWAR MALLIK	JAGATSINGPUR /940 /2024 () //	
291	D-ABLAPL/31767/2024	ALOK KUMAR PATI VS STATE OF ODISHA	SIDHESWAR MALLIK VS SANDEEP RAJ PANDA	JASHIPUR /90 /2020 () //	
292	D-ABLAPL/31769/2024	MASZUUD AHMAD VS STATE OF ODISHA	SANDEEP RAJ PANDA VS CHHABI BEHERA	TELKOI /275 /2024 () //	
293	D-ABLAPL/31782/2024	IMRAN KHAN VS STATE OF ODISHA	CHHABI BEHERA VS BHARAT CHANDRA PATRA	INDUSTRIAL ESTATE PS /193 /2024 () //	
294	D-ABLAPL/31783/2024	JAGA @ ANSUMAN SAHU VS STATE OF ODISHA	BHARAT CHANDRA PATRA VS JAGABANDHU SAHU	PALLAHARA /324 /2023 () //	
295	D-ABLAPL/31784/2024	MADHUSUDAN SUNA	JAGABANDHU SAHU	PADAMPUR /335 /2024	

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FILING REPORT AS ON :22/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
296	D-ABLAPL/31786/2024	SUNITA SITHA	SANTOSHI BEHERA	ATHGARH /304 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-ABLAPL/31788/2024	RAHUL NAIK	GOKULANANDA SAHU	PADAMPUR /334 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-ABLAPL/31789/2024	N.RAMESH RAJU	SARAT KUMAR JENA	ATTABIRA /360 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-ABLAPL/31790/2024	MITHUN PRADHAN	SANJIB MOHANTY	TIRTOL /454 /2024	AOR20220001611C202400047
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-ABLAPL/31791/2024	YASOBONTA MOHARANA	PRIYA RANJAN SINGH	DHENKANAL SADAR /803 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-ABLAPL/31793/2024	RAKESH KUMAR PATRA	BISWARANJAN DALAI	GOBINDAPUR /213 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-ABLAPL/31794/2024	SAURAV @ GOPIKRISHNA PATRA	BISWARANJAN DALAI	GOBINDAPUR /215 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-ABLAPL/31795/2024	MANORANJAN PATRA	BISWARANJAN DALAI	GOBINDAPUR /217 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-ABLAPL/31796/2024	BAISNAB CHARAN PADHI	SAURAV TIBREWAL	DHANUPALI /399 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-ABLAPL/31798/2024	SIBRUTA NAG	APARES BHOI	CDA-II /107 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-ABLAPL/31800/2024	GAJENDRA MAHARNA	KULDEEP MOHANTY	/ /0	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-ABLAPL/31802/2024	STATE OF ODISHA DIPAK KUMAR MISHRA @ DEEPAK KU. MISHRA VS	JAYANTA KUMAR MAJHI VS	// NANDANKANAN /16 /2024 ()	
308	D-ABLAPL/31803/2024	STATE OF ODISHA UPENDRA SUNA VS	SATYABRATA PANDA VS	// MANAMUNDA /292 /2024 ()	
309	D-ABLAPL/31804/2024	STATE OF ODISHA CHANDAN KUMAR SAHOO @ SAHU VS	JAYANTA KUMAR MAJHI VS	// SINGLA /171 /2024 ()	
310	D-ABLAPL/31805/2024	STATE OF ODISHA RILU SUNA VS	SATYABRATA PANDA VS	// MANAMUNDA /292 /2024 ()	
311	D-ABLAPL/31806/2024	STATE OF ODISHA LOCHAN DHARUA VS	SUSHANTA KUMAR JOSHI VS	// TUREIKELA /331 /2024 ()	
312	D-ABLAPL/31807/2024	STATE OF ODISHA SESHADEV DASH @ SESHADASH VS	BIBHUTI RANJAN MOHANTY VS	// MANAMUNDA /122 /2018 ()	
313	D-ABLAPL/31809/2024	STATE OF ODISHA SARATHI MOHANTY VS	ARUN KUMAR BEHERA VS	// // ()	AOR20220003422C202400079
314	D-ABLAPL/31810/2024	STATE OF ODISHA UDIT NARAYAN KICHINDIA VS	SAPAN KUMAR LENKA VS	// MAHILA PS SAMBALPUR /80 /2024 ()	
315	D-ABLAPL/31811/2024	STATE OF ODISHA LAXMIKANTA MAHARANA @ LAXMI MAHARANA VS	PRAMOD KUMAR SAHU VS	// GOLANTHARA (BERHAMPUR) /291 /2024 ()	
316	D-ABLAPL/31820/2024	STATE OF ODISHA BIDYADHAR SAHOO VS	BISHNU PRASAD RATH VS	// BARANGA /395 /2024 ()	
317	D-ABLAPL/31821/2024	STATE OF ODISHA SUBHRANSU SEKHARA BOITI @ SUBHRANSHU BOITIPRATIK DASH VS	VS	// BASUDEVPUR /781 /2024 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-ABLAPL/31824/2024	GITANJALI BEHERA VS STATE OF ODISHA	KULDEEP MOHANTY VS	GANIA /106 /2024 () //	
319	D-ABLAPL/31825/2024	PRANATI MAJHI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	ANGUL TOWN /761 /2024 () //	
320	D-ABLAPL/31826/2024	MANGULI BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /399 /2024 () //	
321	D-ABLAPL/31828/2024	AMULYA MAJHI VS STATE OF ODISHA	DEBABRATA DASH VS	DHARAMGARH /289 /2024 () //	
322	D-ABLAPL/31830/2024	DAYANIDHI BEHERA@BADAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /399 /2024 () //	
323	D-ABLAPL/31833/2024	UMESH CHANDRA PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	FATEGARH /255 /2024 () //	
324	D-ABLAPL/31834/2024	HALU@JAGA BEHERA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR SADAR /164 /2024 () //	AOD20240000362C202400025
325	D-ABLAPL/31836/2024	UMESH CHANDRA PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	FATEGARH /258 /2024 () //	
326	D-ABLAPL/31837/2024	RAJIB LOCHAN MOHANTY VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	// () //	AOR20220003422C202400080
327	D-ABLAPL/31838/2024	FIRDOSH @ FIRDOUS KHAN VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	PURUNABAZAR /270 /2024 () //	
328	D-ABLAPL/31839/2024	TANUA @ TANUJA KUMAR SWAIN VS STATE OF ODISHA	BIDHUBHUSANA MOHAPATRA VS	PARADEEP LOCK /358 /2024 () //	
329	D-ABLAPL/31840/2024	CHUMA @ MINHAZ KHAN QUADRI	UNMESH CHANDRA JENA	PURUNABAZAR /270 /2024	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
330	D-ABLAPL/31841/2024	STATE OF ODISHA KEDARNATH PATRA	KABIRAJ PRADHAN	// TANGI (KHURDA) /281 /2022	
		VS	VS	()	
331	D-ABLAPL/31842/2024	STATE OF ODISHA MADHUSUDAN GIRI	PRAVASH CHANDRA JENA	// JALESWAR /510 /2024	
		VS	VS	()	
332	D-ABLAPL/31843/2024	STATE OF ODISHA PARAMESWAR LARIA	DHIRENDRA KUMAR MOHAPATRA	// DHARUADIHI /76 /2024	
		VS	VS	()	
333	D-ABLAPL/31844/2024	STATE OF ODISHA KISHORE MALLIK	PRASANTA KUMAR ROUTRAY	// BARGARH /580 /2024	AOD20240000391C202400100
		VS	VS	()	
334	D-ABLAPL/31846/2024	STATE OF ODISHA PRAMOD SETH @SET	PRASANTA KUMAR ROUTRAY	// GAISILET /201 /2024	AOD20240000391C202400101
		VS	VS	()	
335	D-ABLAPL/31847/2024	STATE OF ODISHA DEBENDRA KUMAR PARIJA	MANAS KUMAR CHAND	// NIRAKARPUR /273 /2024	
		VS	VS	()	
336	D-ABLAPL/31848/2024	STATE OF ODISHA ANUP TETE	SITAKANTA HOTA	// CYBER CRIME AND ECONOMIC OFFENCES /25 /2024	
		VS	VS	()	
337	D-ABLAPL/31850/2024	STATE OF ODISHA MANAS KUMAR BAIRIGANJAN	MANAS KUMAR CHAND	// KHURDA SADAR /236 /2024	
		VS	VS	()	
338	D-ABLAPL/31851/2024	STATE OF ODISHA BASUDEB PRADHAN @ BASUDEV PRADHAN	JAJATI KESHARI KHUNTIA	// / /0	
		VS	VS	()	
339	D-ABLAPL/31855/2024	STATE OF ODISHA RUBI SUNDARA	MANAS KUMAR CHAND	// KHURDA SADAR /235 /2024	
		VS	VS	()	
340	D-ABLAPL/31857/2024	STATE OF ODISHA RABINDRANATH MAJUMDAR	PRANAB KUMAR DAS	// MALKANGIRI /589 /2024	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-ABLAPL/31859/2024	STATE OF ODISHA MANJULATA NAYAK VS	MANI NAGESWAR RAY VS	// PATKURA /230 /2024 ()	
342	D-ABLAPL/31861/2024	STATE OF ODISHA BASANTI BARIK VS	UDIT RANJAN JENA VS	// DASPALLA /215 /2024 ()	
343	D-ABLAPL/31862/2024	STATE OF ODISHA PRAVATA KUMAR @ PRAVATA PRADHAN VS	JAYANTA KUMAR KHANDAYATRAY VS	// BOLAGARH P.S. /242 /2024 ()	
344	D-ABLAPL/31863/2024	STATE OF ODISHA DIGANTA KUMAR BARIK @ DEBENDRA BARIK VS	UDIT RANJAN JENA VS	// KHANTAPADA /262 /2024 ()	
345	D-ABLAPL/31864/2024	STATE OF ODISHA SAJAN MAHARANA VS	JYOTIRMAYA SAHOO VS	// TANGI (KHURDA) /512 /2024 ()	
346	D-ABLAPL/31871/2024	STATE OF ODISHA PRAKASH BEHERA VS	SATYA NARAYAN MISHRA 4 VS	// BASUDEVPUR /738 /2024 ()	
347	D-ABLAPL/31872/2024	STATE OF ODISHA RAKESH NAHAK VS	JYOTIRMAYA SAHOO VS	// KHALLIKOTE /818 /2024 ()	
348	D-ABLAPL/31873/2024	STATE OF ODISHA CHANDAN MALIK VS	SATYA NARAYAN MISHRA 4 VS	// MARINE CHUDAMANI /77 /2024 ()	
349	D-ABLAPL/31875/2024	STATE OF ODISHA MANUA DAS VS	ASHUTOS DASH VS	// KUJANGA /496 /2024 ()	
350	D-ABLAPL/31876/2024	STATE OF ODISHA AKHIL KUMAR MALLIK VS	BIBHUTI KESHARI BISWAL VS	// NARASINGHPUR /152 /2024 ()	
351	D-ABLAPL/31879/2024	STATE OF ODISHA DILU @PRAVAT KUMAR BAI VS	KHUSBU PANIGRAHI VS	// GOPALPUR /204 /2024 ()	AOR20220002787C202400133
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-ABLAPL/31880/2024	ALEKHA KUMAR PRADHAN VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	KHALLIKOTE /806 /2024 () //	AOD20240000306C202400068
353	D-ABLAPL/31881/2024	JHULIA BHOI@PRABHAT BHOI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	CUTTACK SADAR /579 /2024 () //	AOD20240000306C202400069
354	D-ABLAPL/31883/2024	PRAVATI MOHARANA VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	JENAPUR /34 /2024 () //	
355	D-ABLAPL/31884/2024	T. SHYAM SUNDAR SUBUDHI VS STATE OF ODISHA	RAMACHANDRA PANIGRAHY VS	PATTAPUR (DIGAPAHANDI) /377 /2024 () //	
356	D-ABLAPL/31887/2024	SARAT CHANDRA MOHAPATRA VS STATE OF ODISHA	JAJATI KISHORE MOHANTY VS	PAPADAHANDI /206 /2024 () //	
357	D-ABLAPL/31889/2024	BHASKAR @ BIJULI PRADHAN VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	KODALA /69 /2011 () //	AOD20240000306C202400070
358	D-ABLAPL/31894/2024	AFROZ AHMED VS STATE OF ODISHA	BISWORANJAN SWAIN VS	PLANTSITE /263 /2016 () //	
359	D-ABLAPL/31897/2024	MANOJ KUMAR DIGAL @ MANOJ DIGAL VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BALLIGUDA /15 /2024 () //	
360	D-ABLAPL/31901/2024	SK.JUGNU @ SK.JAMIRUDDIN VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	DHAMNAGAR /419 /2024 () //	
361	D-ABLAPL/31904/2024	BABULI JENA @ PRASANTA PRADHAN VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BHADRAK TOWN /623 /2024 () //	
362	D-ABLAPL/31909/2024	CHHABI DAS @ PRASANT KUMAR DAS VS STATE OF ODISHA	PRADIPTA BEURA VS	/ /0 () //	
363	D-ABLAPL/31912/2024	MANJULATA NAYAK	MANI NAGESWAR RAY	PATKURA /231 /2024	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/31914/2024	SAYAD MAHAMMAD	RABI NARAYAN MOHANTY	DELANGA /60 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/31915/2024	JAJNESH NARAYAN SAHOO	AUROVINDA MOHANTY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/31917/2024	DEEPAK KUMAR SAHOO @ DEEPAK SAHOO	ABHAYA KUMAR PARIDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/31919/2024	BALIA BEHERA @ LOKANATH BEHERA	AMLAN SHAKTI PAUL	BAGHAMARI /177 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/31920/2024	MANOJ NAYAK	SURYAKANTA DASH	JEYPORE TOWN /203 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/31922/2024	NILADRI PRASAD SAMANT	SURYAKANTA DASH	KHALLIKOTE /694 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/31924/2024	BHUSAN NAYAK	KASHINATH PATTANAIAK	KOTOAGARH /41 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/31926/2024	MANISH GUPTA	LALIT KUMAR MAHARANA	CHOUDWAR /421 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/31927/2024	SUNIL VERMA	LALIT KUMAR MAHARANA	CHOUDWAR /421 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

MISC CASES FILED on :22/10/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ADMLS/6257/2024 ADMLS/1/2024	PARADIP INTERNATIONAL CARGO TERMS MP	SMRITI MOHANTY, P.KAMAT	19/2024
2	D-ARBA/16/2023 ARBA/16/2023	M/S. NATIONAL ALUMINIUM CO. LTD. MP	PAMI RATH	36/2024
3	D-ELPET/31239/2024 ELPET/29/2024	JAGABANDHU DAS MP	SUBASH MOHAPATRA	61/2024
4	D-ELPET/31204/2024 ELPET/30/2024	DR.SUBASH MOHAPATRA MP		62/2024
5	D-CRP/44924/2024 CRP/ /	PRAMILA RAY MP	TAPOBANTA BARIK	87/2024
6	D-JCRLA/18054/2024 JCRLA/111/2024	AMINA SWAIN MP	BIJAYALAXMI TRIPATHY	214/2024
7	D-JCRLA/94/2023 JCRLA/94/2023	CHANDAN PURTY MP	ADV.	215/2024
8	D-JCRLA/94/2023 JCRLA/94/2023	CHANDAN PURTY MP	ADV.	216/2024
9	D-JCRLA/98/2023 JCRLA/98/2023	SUSANTA NAIK MP	ADV.	217/2024
10	D-CRLMP/31778/2024 CRLMP/ /	SRIKANTA SINGH MP	SWARUP KUMAR PATNAIK	241/2024
11	D-TRP(C)/44922/2024 TRP(C)/ /	RASMITA PRUSTY MP	BIBHU PRASAD MOHANTY	342/2024
12	D-TRP(C)/38228/2024 TRP(C)/270/2024	MANASWEETA KUNDA@SAHOO MP	DINESH CHANDRA RAY	343/2024
13	D-TRP(C)/44970/2024 TRP(C)/ /	SOMA BISWAS MP	SURENDRA NATH PADHY	344/2024
14	D-TRP(C)/45065/2024 TRP(C)/ /	PRABHUPRIYA NANDA MP	PRAVAT KUMAR NAYAK	345/2024
15	D-CONTC/43890/2024 CONTC/ /	BRAJABANDHU PRADHAN MP	ADV.	443/2024
16	D-MATA/44939/2024 MATA/ /	SATTAJIT NAYAK MP	ASHOK KUMAR BEHERA	477/2024
17	D-CMAPL/44907/2024 CMAPL/ /	KANAKALATA RATH MP	ADV.	530/2024
18	D-CMAPL/44925/2024 CMAPL/ /	KULAMANI MEHER MP	ADV.	531/2024
19	D-CMAPL/44938/2024 CMAPL/ /	MAHENDRA PARIDA MP	DHANOJ KUMAR SAHOO	532/2024
20	D-CMAPL/44943/2024 CMAPL/ /	KUNU BARIHA MP	TIKERAM MEHER	533/2024
21	D-CMAPL/45016/2024 CMAPL/ /	SUBHANKAR PRUSTY MP	SANJAY KUMAR DAS	534/2024
22	D-FAO/423/2004 FAO/423/2004	SMT.PARBATI DEI MP	M/S.A.K.TRIPATHY,P.KAR,P.K.NAYAK,H.K.SAHU,S.MOHANTY,M/S.	923/2024
23	D-FAO/44967/2024 FAO/ /	SHABANA PARVEEN MP	BIRANCHI NARAYAN RATH	924/2024
24	D-SA/209/1999 SA/209/1999	CHAKRADHAR MP	M/S.B.H.MOHANTY	954/2024
25	D-SA/209/1999 SA/209/1999	CHAKRADHAR MP	M/S.B.H.MOHANTY	955/2024
26	D-SA/209/1999	CHAKRADHAR	M/S.B.H.MOHANTY	

	SA/209/1999	MP		956/2024
27	D-SA/54/1990	LAXMAN PRADHAN	M/S.DAYANANDA MOHAPATRA,M.MOHAPATRA,G.R.MAHAPATRA,A	
	SA/54/1990	MP		957/2024
28	D-SA/54/1990	LAXMAN PRADHAN	M/S.DAYANANDA MOHAPATRA,M.MOHAPATRA,G.R.MAHAPATRA,A	
	SA/54/1990	MP		958/2024
29	D-SA/54/1990	LAXMAN PRADHAN	M/S.DAYANANDA MOHAPATRA,M.MOHAPATRA,G.R.MAHAPATRA,A	
	SA/54/1990	MP		959/2024
30	D-SA/311/1999	GOLAK B.PANIGRAHI	M/S.DAYANANDA MOHAPATRA,M.MOHAPATRA,A.DASH,G.R.MOHA	
	SA/311/1999	MP		960/2024
31	D-SA/311/1999	GOLAK B.PANIGRAHI	M/S.DAYANANDA MOHAPATRA,M.MOHAPATRA,A.DASH,G.R.MOHA	
	SA/311/1999	MP		961/2024
32	D-SA/166/2000	PRAMOD	M/S.R.K.MOHAPATRA	
	SA/166/2000	MP		962/2024
33	D-RSA/180/2014	JAYARAM NAG and ORS.	M/S.A.K.NANDA	
	RSA/180/2014	MP		1214/2024
34	D-RSA/180/2014	JAYARAM NAG and ORS.	M/S.A.K.NANDA	
	RSA/180/2014	MP		1215/2024
35	D-RSA/180/2014	JAYARAM NAG and ORS.	M/S.A.K.NANDA	
	RSA/180/2014	MP		1216/2024
36	D-RSA/180/2014	JAYARAM NAG and ORS.	M/S.A.K.NANDA	
	RSA/180/2014	MP		1217/2024
37	D-RSA/180/2014	JAYARAM NAG and ORS.	M/S.A.K.NANDA	
	RSA/180/2014	MP		1218/2024
38	D-RSA/180/2014	JAYARAM NAG and ORS.	M/S.A.K.NANDA	
	RSA/180/2014	MP		1219/2024
39	D-RSA/445/2009	GOBINDA CH.PRADHAN	HEMANTA KUMAR MUND	
	RSA/445/2009	MP		1220/2024
40	D-RSA/445/2009	GOBINDA CH.PRADHAN	M/S.SAMARESWAR MOHANTY	
	RSA/445/2009	MP		1221/2024
41	D-RSA/445/2009	GOBINDA CH.PRADHAN	M/S.SAMARESWAR MOHANTY	
	RSA/445/2009	MP		1222/2024
42	D-RSA/44980/2024	RAMA CHANDRA SAHU	SIDDHARTHA PRASAD MISHRA	
	RSA/ /	MP		1223/2024
43	D-RSA/44980/2024	RAMA CHANDRA SAHU	SIDDHARTHA PRASAD MISHRA	
	RSA/ /	MP		1224/2024
44	D-RSA/92/2009	KANDARPA PODHA	SOUBHAGYA SWAIN	
	RSA/92/2009	MP		1225/2024
45	D-RSA/521/2023	SK. ABDUL KALIM	SUKANTA KUMAR NAYAK	
	RSA/521/2023	MP		1226/2024
46	D-CMP/473/2016	DHAMALI PATEL	M/S.BIRAJA PRASANNA DAS	
	CMP/473/2016	MP		1272/2024
47	D-CMP/23266/2024	SINGRAI MAJHI		
	CMP/584/2024	MP		1273/2024
48	D-CMP/44930/2024	PRAMOD CHANDRA RATHA	ATAL BIHARI LENKA	
	CMP/ /	MP		1274/2024
49	D-CMP/44932/2024	CHAITANYA SAHU	MAHESWAR MOHANTY	
	CMP/ /	MP		1275/2024
50	D-CMP/44966/2024	PRAKASH CHANDRA JENA	MAMATA MISHRA	
	CMP/ /	MP		1276/2024
51	D-CMP/44988/2024	SANJAYA KUMAR PRUSTY	PRASANTA KUMAR SATAPATHY	
	CMP/ /	MP		1277/2024
52	D-CMP/44999/2024	KARISMA SAHOO	BISWA PRAKASH DHAL	
	CMP/ /	MP		1278/2024
53	D-CMP/31689/2024	GUNILATA DAS	AMIT PRASAD BOSE	
	CMP/807/2024	MP		1279/2024
54	D-BLAPL/28828/2024	DASARATHA SORENG		
	BLAPL/10142/2024	MP		1380/2024
55	D-BLAPL/31779/2024	BAHANPAT PRADHAN @ BAHANPATI PRADHAN (2)		
	BLAPL/ /	MP		1381/2024
56	D-BLAPL/31780/2024	BAHANPATI PRADHAN @ BAHANPAT PRADHAN (2)		
	BLAPL/ /	MP		1382/2024
57	D-BLAPL/31781/2024	BAHANPAT PRADHAN @ BAHANPATI PRADHAN (2)		
	BLAPL/ /	MP		1383/2024

58	D-BLAPL/27323/2024 BLAPL/9296/2024	MANJU MAHARANA MP	SARAT KUMAR JENA	1384/2024
59	D-BLAPL/22085/2024 BLAPL/7571/2024	JASUA GAMANGO MP	SUSHANTA KUMAR JOSHI	1385/2024
60	D-BLAPL/3381/2024 BLAPL/989/2024	SANTOSH SAHOO MP	BISHNU PRASAD PRADHAN	1386/2024
61	D-BLAPL/12892/2024 BLAPL/4362/2024	BANKA NAYAK MP		1387/2024
62	D-BLAPL/14353/2024 BLAPL/4892/2024	KARTIKESWAR BARIK MP		1388/2024
63	D-BLAPL/14412/2024 BLAPL/4874/2024	BIBHUTI BHUSAN ACHARYA MP	BIPLAB KUMAR DASH	1389/2024
64	D-ABLAPL/19121/2024 ABLAPL/6777/2024	SANGRAM BARIK MP		2269/2024
65	D-ABLAPL/9971/2021 ABLAPL/9971/2021	BHIBUTIBHUSAN BEHERA MP	JITENDRA SAMANTARAY	2270/2024
66	D-ABLAPL/25450/2024 ABLAPL/9353/2024	NIRANJAN MOHARANA MP	PANCHANAN PANIGRAHI	2271/2024
67	D-ABLAPL/29468/2024 ABLAPL/11226/2024	CHEMA GARADIA @ NAIRUDHA GARADIA MP		2272/2024
68	D-ABLAPL/29285/2024 ABLAPL/10826/2024	CHEMA GARADIA @ NAIRUDHA GARADIA MP		2273/2024
69	D-ABLAPL/29179/2024 ABLAPL/10803/2024	RAMACHANDRA DAS MP		2274/2024
70	D-ABLAPL/8425/2023 ABLAPL/8425/2023	RAMA @ KAMAL LOCHAN PADHI MP	BALAKRUSHNA RAY	2275/2024
71	D-ABLAPL/26295/2024 ABLAPL/9935/2024	SURYANARAYAN PANDA @ RINKU MP	MITHUN DAS	2276/2024
72	D-ABLAPL/2678/2018 ABLAPL/2678/2018	SURENDRA KUMAR PRADHAN MP		2277/2024
73	D-ABLAPL/23942/2024 ABLAPL/8748/2024	MD.SUFIAN @ SUFIAN MP		2278/2024
74	D-ABLAPL/21630/2024 ABLAPL/8473/2024	KAMALA BEHERA MP		2279/2024
75	D-ABLAPL/26834/2024 ABLAPL/9907/2024	NABAGHANA PAIKRAY MP		2280/2024
76	D-ABLAPL/27648/2024 ABLAPL/10151/2024	BUDHADEBA JENA MP		2281/2024
77	D-ABLAPL/19796/2024 ABLAPL/7078/2024	JALADHAR RAUTARAY @ JALANDHAR ROUTARAY MP		2282/2024
78	D-ABLAPL/26982/2024 ABLAPL/9937/2024	RAMAKANTA MAHARANA MP		2283/2024
79	D-ABLAPL/26311/2024 ABLAPL/9609/2024	LUCKY @ SAMEER JENA MP		2284/2024
80	D-ABLAPL/30558/2024 ABLAPL/11299/2024	PAPUNA BISWAL MP		2285/2024
81	D-ABLAPL/29437/2024 ABLAPL/11026/2024	KSHETRAPAL RANA @ KSHETRA RANA MP		2286/2024
82	D-ABLAPL/24692/2024 ABLAPL/9423/2024	KAILASH PRADHAN MP		2287/2024
83	D-ABLAPL/10118/2024 ABLAPL/3888/2024	SURATHI DAS MP		2288/2024
84	D-ABLAPL/26933/2024 ABLAPL/9973/2024	SOYB KHAN MP		2289/2024
85	D-ABLAPL/26936/2024 ABLAPL/9965/2024	SOYB KHAN MP		2290/2024
86	D-ABLAPL/25907/2024 ABLAPL/9490/2024	SOUMYA RANJAN DAS MP		2291/2024
87	D-ABLAPL/25912/2024 ABLAPL/9498/2024	SOUMYA RANJAN DAS MP		2292/2024
88	D-ABLAPL/25916/2024 ABLAPL/9500/2024	SOUMYA RANJAN DAS MP		2293/2024
89	D-ABLAPL/25890/2024	SOUMYA RANJAN DAS		

	ABLAPL/9501/2024	MP		2294/2024
90	D-MACA/760/2019 MACA/760/2019	ANTARJYAMI PATI MP	MR.KALPATARU PANIGRAHI	2496/2024
91	D-MACA/44883/2024 MACA/ /	HULAS PARIDA MP	PRADEEP KUMAR MISHRA	2497/2024
92	D-MACA/44518/2024 MACA/ /	RAJENDRA BHOKTA MP	KAPILA CHARAN NAYAK	2498/2024
93	D-MACA/44577/2024 MACA/ /	SUGU@A.ADILAXMI MP	KAPILA CHARAN NAYAK	2499/2024
94	D-MACA/44583/2024 MACA/ /	JOGENDRA SETHY MP	KAPILA CHARAN NAYAK	2500/2024
95	D-MACA/363/2023 MACA/363/2023	MANAGER, M/S. ROYAL SUNDARAM ALLIANCE INSURANCE CO. LTD. MP		2501/2024
96	D-MACA/365/2023 MACA/365/2023	MANAGER, M/S. ROYAL SUNDRAM ALLIANCE INSURANCE CO. LTD. MP		2502/2024
97	D-MACA/366/2023 MACA/366/2023	MANAGER, M/S. ROYAL SUNDARAM ALLIANCE INSURANCE CO. LTD. MP		2503/2024
98	D-MACA/12603/2024 MACA/388/2024	D.M., M/S. SRIRAM GENERAL INSURANCE CO. LTD. MP	ADAMALI KHAN	2504/2024
99	D-MACA/44961/2024 MACA/ /	D.M.,M/S NEW INDIA ASSURANCE CO.LTD. MP	SOMNATH KROY	2505/2024
100	D-CRLA/10634/2024 CRLA/357/2024	PURNA CHANDRA BEHERA MP	M/S JNYANANANDA PANDA, M/S ADITI HOTA	2675/2024
101	D-CRLA/278/2017 CRLA/278/2017	BABA@SURUBABU@UJJAL KUMAR NATH MP	PRASANTA KUMAR SAHOO M/S.BHARATI DASH S.SETHI S.SAHOO M	2676/2024
102	D-CRLA/20470/2024 CRLA/694/2024	DAMBURU DURIA MP	PRASANTA KUMAR NANDA	2677/2024
103	D-CRLA/26448/2024 CRLA/881/2024	RANJAN KUMAR BEHERA MP	HARMOHAN DHAL	2678/2024
104	D-CRLA/463/2018 CRLA/463/2018	BISHNU CHARAN THATI MP	(M/S.KURESH PRASAD DASH P.C.BEHERA) M/S.SIVA SANKAR CHAI	2679/2024
105	D-CRLA/1307/2023 CRLA/1307/2023	M.DANDA PATRA MP	JUGALA KISHORE PANDA	2680/2024
106	D-CRLA/732/2018 CRLA/732/2018	RAM MUNDA MP	L.BHUYAN	2681/2024
107	D-CRLA/24674/2024 CRLA/827/2024	CHANDANESWAR NAYAK MP	AMULYA RATNA PANDA	2682/2024
108	D-CRLA/732/2018 CRLA/732/2018	RAM MUNDA MP	L.BHUYAN	2683/2024
109	D-CRLA/31865/2024 CRLA/ /	SOMNATH MAJHI MP	TUKUNA KUMAR MISHRA	2684/2024
110	D-CRLA/31865/2024 CRLA/ /	SOMNATH MAJHI MP	TUKUNA KUMAR MISHRA	2685/2024
111	D-CRLA/31865/2024 CRLA/ /	SOMNATH MAJHI MP	TUKUNA KUMAR MISHRA	2686/2024
112	D-CRLA/31885/2024 CRLA/ /	KRUSHNA CHANDRA KANHAR MP	ASHOK KUMAR SWAIN	2687/2024
113	D-CRLA/31885/2024 CRLA/ /	KRUSHNA CHANDRA KANHAR MP	ASHOK KUMAR SWAIN	2688/2024
114	D-CRLA/31885/2024 CRLA/ /	KRUSHNA CHANDRA KANHAR MP	ASHOK KUMAR SWAIN	2689/2024
115	D-CRLA/31908/2024 CRLA/ /	PRATAP PATTNAIK MP	SARATHI JYOTI MOHANTY	2690/2024
116	D-CRLA/31908/2024 CRLA/ /	PRATAP PATTNAIK MP	SARATHI JYOTI MOHANTY	2691/2024
117	D-CRLA/31913/2024 CRLA/ /	TUSAR MISHRA MP	ABHISHEK DASH	2692/2024
118	D-CRLA/31918/2024 CRLA/ /	SANKARANARAYANAN PERIYASAMY MP	ABHISHEK DASH	2693/2024
119	D-CRLA/31918/2024 CRLA/ /	SANKARANARAYANAN PERIYASAMY MP	ABHISHEK DASH	2694/2024
120	D-CRLMC/1741/2024 CRLMC/95/2024	RADHAKANTA MAHANTA MP	HEMANT KUMAR MUND	2832/2024

121	D-CRLMC/31801/2024 CRLMC/ /	MINARANI MALLICK MP	SAROJ KUMAR PADHI	2833/2024
122	D-CRLMC/783/2019 CRLMC/783/2019	MADHYAMA@GANDARAM BHOI MP		2834/2024
123	D-CRLMC/30554/2024 CRLMC/3893/2024	SANJIB@SANJEEV PARIDA MP		2835/2024
124	D-CRLMC/19445/2024 CRLMC/2479/2024	SATYABADI SAHU MP	MANORANJAN ACHARYA	2836/2024
125	D-CRLMC/22054/2024 CRLMC/2833/2024	BHUGENDRA KUMAR RATH MP		2837/2024
126	D-CRLMC/31856/2024 CRLMC/ /	SANJIB KUMAR JENA MP	SRINIBASH SATAPATHY	2838/2024
127	D-CRLMC/31878/2024 CRLMC/ /	MRUTUNJAYA SWAIN MP	RABINDRA NATH PRUSTY	2839/2024
128	D-CRLMC/31882/2024 CRLMC/ /	JUGAL KISHORE NAIK MP	SANTOSH KUMAR NANDA	2840/2024
129	D-CRLMC/31911/2024 CRLMC/ /	CHINTU @ CHANDAN KUMAR NAYAK MP	ASHOK KUMAR SARANGI	2841/2024
130	D-CRLMC/7818/2024 CRLMC/1069/2024	MARTAND SHARDUL MP	PRANAB KUMAR PASAYAT	2842/2024
131	D-CRLMC/31891/2024 CRLMC/ /	MANISH DEBANATH MP	SIDHARTH PRASAD DAS	2843/2024
132	D-WA/44861/2024 WA/ /	STATE OF ODISHA MP	JYOTI PRAKASH PATTNAIK, G.A.	7660/2024
133	D-WA/44861/2024 WA/ /	STATE OF ODISHA MP	JYOTI PRAKASH PATTNAIK, G.A.	7661/2024
134	D-WA/44861/2024 WA/ /	STATE OF ODISHA MP	JYOTI PRAKASH PATTNAIK, G.A.	7662/2024
135	D-WA/44862/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK, A.G.A.	7663/2024
136	D-WA/44862/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK, A.G.A.	7664/2024
137	D-WA/44862/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK, A.G.A.	7665/2024
138	D-WA/44909/2024 WA/ /	SAMBALPUR DIST.C.C.BANK LTD.,BARGAR MP	ABHIRAM DHAR SAHOO	7666/2024
139	D-WA/44863/2024 WA/ /	STATE OF ODISHA MP	JYOTI PRAKASH PATTNAIK, G.A.	7667/2024
140	D-WA/44863/2024 WA/ /	STATE OF ODISHA MP	JYOTI PRAKASH PATTNAIK, G.A.	7668/2024
141	D-WA/44863/2024 WA/ /	STATE OF ODISHA MP	JYOTI PRAKASH PATTNAIK, G.A.	7669/2024
142	D-WA/44897/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK,A.G.A	7670/2024
143	D-WA/44897/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK,A.G.A	7671/2024
144	D-WA/44897/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK,A.G.A	7672/2024
145	D-WA/44899/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK,A.G.A	7673/2024
146	D-WA/44899/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK,A.G.A	7674/2024
147	D-WA/44899/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK,A.G.A	7675/2024
148	D-WA/44952/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	7676/2024
149	D-WA/44952/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	7677/2024
150	D-WA/44952/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	7678/2024
151	D-WA/44953/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	7679/2024
152	D-WA/44953/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	

	WA/ /	MP		7680/2024
153	D-WA/44953/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		7681/2024
154	D-WA/44906/2024	STATE OF ODISHA	HARI KRUSHNA PANIGRAHI, A.S.C.	
	WA/ /	MP		7682/2024
155	D-WA/44906/2024	STATE OF ODISHA	HARI KRUSHNA PANIGRAHI, A.S.C.	
	WA/ /	MP		7683/2024
156	D-WA/44906/2024	STATE OF ODISHA	HARI KRUSHNA PANIGRAHI, A.S.C.	
	WA/ /	MP		7684/2024
157	D-WA/44956/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		7685/2024
158	D-WA/44956/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		7686/2024
159	D-WA/44956/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		7687/2024
160	D-WA/44919/2024	COMMISSIONER-CUM-SECY, HIGHER EDUCATION	ANURAM KESHARI JENA, A.G.A.	
	WA/ /	MP		7688/2024
161	D-WA/44919/2024	COMMISSIONER-CUM-SECY, HIGHER EDUCATION	ANURAM KESHARI JENA, A.G.A.	
	WA/ /	MP		7689/2024
162	D-WA/44919/2024	COMMISSIONER-CUM-SECY, HIGHER EDUCATION	ANURAM KESHARI JENA, A.G.A.	
	WA/ /	MP		7690/2024
163	D-WA/44941/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		7691/2024
164	D-WA/44941/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		7692/2024
165	D-WA/44941/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		7693/2024
166	D-WA/45043/2024	STATE OF ODISHA	DEBASIS NAYAK,A.G.A	
	WA/ /	MP		7694/2024
167	D-WA/45043/2024	STATE OF ODISHA	DEBASIS NAYAK,A.G.A	
	WA/ /	MP		7695/2024
168	D-WA/44942/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		7696/2024
169	D-WA/45043/2024	STATE OF ODISHA	DEBASIS NAYAK,A.G.A	
	WA/ /	MP		7697/2024
170	D-WA/44942/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		7698/2024
171	D-WA/44942/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		7699/2024
172	D-WA/45047/2024	PRATIMA PANDA	BISWABIHARI MOHANTY	
	WA/ /	MP		7700/2024
173	D-WA/44982/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		7701/2024
174	D-WA/44982/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		7702/2024
175	D-WA/44982/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		7703/2024
176	D-WA/45048/2024	STATE OF ODISHA	HARI KRUSHNA PANIGRAHI,A.S.C	
	WA/ /	MP		7704/2024
177	D-WA/45048/2024	STATE OF ODISHA	HARI KRUSHNA PANIGRAHI,A.S.C	
	WA/ /	MP		7705/2024
178	D-WA/45017/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		7706/2024
179	D-WA/45017/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		7707/2024
180	D-WA/45017/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		7708/2024
181	D-WP(C)/44860/2024	DR. BHARATI MISRA	BHABANI SANKAR TRIPATHY (1)	
	WP(C)/26282/2024	MP		14163/2024
182	D-WP(C)/44869/2024	AMIYA PRASAD BARIK	BIPLABA P.B. BAHALI	
	WP(C)/ /	MP		14164/2024
183	D-WP(C)/44867/2024	LAXMIDHAR JENA	BIPLABA P.B. BAHALI	
	WP(C)/ /	MP		14165/2024

184	D-WP(C)/44872/2024 WP(C)/ /	RASHMI PRAVA DHAL MP	BIJAYA KUMAR BEHERA 1	14166/2024
185	D-WP(C)/27273/2011 WP(C)/27273/2011	SUSHOVAN CH.DEY MP		14167/2024
186	D-WP(C)/15871/2014 WP(C)/15871/2014	MGT.OF M/S.SAMBALPUR MP	M/S.NITISH KU.MISHRA	14168/2024
187	D-WP(C)/44892/2024 WP(C)/ /	JAYANTI DAS MP	JYOTIRMAY GUPTA	14169/2024
188	D-WP(C)/44893/2024 WP(C)/ /	SAPAN KUMAR PRADHAN MP	ARUN KUMAR PATRA	14170/2024
189	D-WP(C)/31753/2024 WP(C)/18541/2024	SANTOSH KUMAR SAHU MP	ARUN KUMAR PATRA	14171/2024
190	D-WP(C)/44887/2024 WP(C)/ /	TOTO PRESTRESSING SYSTEM,ANGUL MP	JAHANGIR IQBAL	14172/2024
191	D-WP(C)/44903/2024 WP(C)/26287/2024	RAJAT KUMAR MOHANTA MP	ASHUTOSH MOHANTA	14173/2024
192	D-WP(C)/44905/2024 WP(C)/26273/2024	MD NAJRUL MP	ASHUTOSH MOHANTA	14174/2024
193	D-WP(C)/44911/2024 WP(C)/ /	SUSANTA KUMAR PANDA MP	RABINDRA NATH PRUSTY	14175/2024
194	D-WP(C)/7282/2018 WP(C)/7282/2018	ORIPLAST LTD. MP		14176/2024
195	D-WP(C)/40208/2024 WP(C)/23576/2024	AYASKANTA TRIPATHY MP	SURYAKANTA DASH	14177/2024
196	D-WP(C)/44917/2024 WP(C)/26300/2024	BAILOCHAN PADHAN MP	JAGABANDHU SAHU	14178/2024
197	D-WP(C)/40214/2024 WP(C)/23802/2024	AYASKANTA RATH MP	SURYAKANTA DASH	14179/2024
198	D-WP(C)/39732/2024 WP(C)/24377/2024	MAHESH CHANDRA MISHRA MP	IN PERSON	14180/2024
199	D-WP(C)/39829/2024 WP(C)/23212/2024	SUDAM CHANDRA KISKU MP	AMIYA KUMAR CHHATOI	14181/2024
200	D-WP(C)/44927/2024 WP(C)/ /	NIRANJAN DAS MP	PRAVASH CHANDRA MAHAPATRA	14182/2024
201	D-WP(C)/44931/2024 WP(C)/ /	SAROJINI ROUT MP	SOUMYA RANJAN DAS	14183/2024
202	D-WP(C)/44933/2024 WP(C)/ /	SWARNALATA DEI MP	JAGANNATH PATTANAIAK	14184/2024
203	D-WP(C)/17670/2024 WP(C)/9896/2024	BANSIDHAR BEHERA MP	M/S.SAUMENDRA KUMAR GHOSE, C.R.DAS, MR.SANDEEP KUMAR M	14185/2024
204	D-WP(C)/17670/2024 WP(C)/9896/2024	BANSIDHAR BEHERA MP	M/S.SAUMENDRA KUMAR GHOSE, C.R.DAS, MR.SANDEEP KUMAR M	14186/2024
205	D-WP(C)/44936/2024 WP(C)/ /	DILLIP KUMAR SWAIN MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA	14187/2024
206	D-WP(C)/44918/2024 WP(C)/26289/2024	PINKI MAJHI MP	SWAPNIL ROY	14188/2024
207	D-WP(C)/44957/2024 WP(C)/ /	M/S SWASTIK ISPAT PVT LTD., ROURKEL MP	TANMAY MISHRA	14189/2024
208	D-WP(C)/3393/2012 WP(C)/3393/2012	M/S.SHREE KRISHNA EN MP	M/S.SUBIR PALIT	14190/2024
209	D-WP(C)/44946/2024 WP(C)/ /	RANJEET MOHAPATRA MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA	14191/2024
210	D-WP(C)/32669/2022 WP(C)/32669/2022	ROSALEEN MOHARANA @ ROJALIN MAHARANA MP	ANMAY TRIPATHY	14192/2024
211	D-WP(C)/44963/2024 WP(C)/ /	SUBHASMITA MALLIK MP	GOPAL AGARWAL	14193/2024
212	D-WP(C)/44965/2024 WP(C)/ /	PRAMOD BHUJABAL MP	MANAS KUMAR CHAND	14194/2024
213	D-WP(C)/44976/2024 WP(C)/ /	NALINIKANT KUNDA @ NALINIKANTA KUNDA MP	GOPAL AGARWAL	14195/2024
214	D-WP(C)/44976/2024 WP(C)/ /	NALINIKANT KUNDA @ NALINIKANTA KUNDA MP	GOPAL AGARWAL	14196/2024
215	D-WP(C)/44981/2024	SANJIB KUMAR BEHERA	SUBHRANSU BHUSAN MOHANTY	

	WP(C)/ /	MP		14197/2024
216	D-WP(C)/44984/2024 WP(C)/ /	SHANKAR LAL AGRAWAL MP	PRASHANTA KUMAR NAYAK	14198/2024
217	D-WP(C)/44985/2024 WP(C)/ /	DURGA PRASANNA SAHU MP	BIJAY PANDA	14199/2024
218	D-WP(C)/29052/2024 WP(C)/16647/2024	SUBASH CHANDRA NAYAK MP	BIREN SANKAR TRIPATHY	14200/2024
219	D-WP(C)/44992/2024 WP(C)/ /	AMAR KUMAR NAYAK MP	BIJAY PANDA	14201/2024
220	D-WP(C)/44995/2024 WP(C)/ /	MADAN ROUT MP	SANJIB KUMAR BHANJADEO	14202/2024
221	D-WP(C)/25932/2024 WP(C)/18650/2024	BASANTILATA NAYAK MP	ULLASH CHANDRA MOHANTY	14203/2024
222	D-WP(C)/32133/2024 WP(C)/19058/2024	RENUBALA BEHERA MP		14204/2024
223	D-WP(C)/44997/2024 WP(C)/ /	SUDHANSU SEKHAR SAHOO MP	SABYASACHI MISHRA	14205/2024
224	D-WP(C)/27484/2024 WP(C)/16073/2024	KANTHAMANI BISWAL MP	ULLASH CHANDRA MOHANTY	14206/2024
225	D-WP(C)/10634/2024 WP(C)/8404/2024	SALITA PATRA MP		14207/2024
226	D-WP(C)/45015/2024 WP(C)/ /	SHREEKSHETRA ITC, MAYURBHANJ MP	ARUPANANDA GOSWAMY	14208/2024
227	D-WP(C)/45019/2024 WP(C)/ /	NRUSINGH CHARAN BARIK MP	CHANDRAKANTA PRADHAN	14209/2024
228	D-WP(C)/40692/2024 WP(C)/23961/2024	DILLIP KUMAR TRIPATHY MP	ITISHREE TRIPATHY	14210/2024
229	D-WP(C)/45034/2024 WP(C)/ /	M/S. SHAMIM AKHTAR, ROURKELA MP	KANANBALA ROY CHOUDHURY	14211/2024
230	D-WP(C)/44895/2024 WP(C)/26298/2024	M/S. AMIT METALIKS COMPANY, SUNDERGARH MP	KANAN PATNAIK	14212/2024
231	D-WP(C)/44895/2024 WP(C)/26298/2024	M/S. AMIT METALIKS COMPANY, SUNDERGARH MP	KANAN PATNAIK	14213/2024
232	D-WP(C)/45040/2024 WP(C)/ /	SUNITA @ SUNEETA SENAPATI MP	AGNIHOTRA SAHU	14214/2024
233	D-WP(C)/45044/2024 WP(C)/ /	SANATAN SWAIN MP	MADAN MOHAN DAS	14215/2024
234	D-WP(C)/45046/2024 WP(C)/ /	SUVENDRA KUMAR MALLICK MP	SOUMYA RANJAN MOHANTY	14216/2024
235	D-WP(C)/45050/2024 WP(C)/ /	JAYARAM NAYAK MP	KISHORE KUMAR MISHRA	14217/2024
236	D-WP(C)/45054/2024 WP(C)/ /	SANTOSH KUMAR MOHAPATRA MP	SOUMYA RANJAN MOHANTY	14218/2024
237	D-WP(C)/45056/2024 WP(C)/ /	RAMAMANI NAYAK MP	PRASANTA KUMAR SATAPATHY	14219/2024
238	D-WP(C)/45062/2024 WP(C)/ /	NALINI BIHARI PATTNAYAK MP	KOUSIK ANANDA GURU	14220/2024
239	D-WP(C)/45064/2024 WP(C)/ /	SOUMYA RANJAN NAYAK MP	SAROJ KUMAR PADHI	14221/2024
240	D-WP(C)/45063/2024 WP(C)/ /	LAXMI BADATIA MP	AMAR KUMAR MOHANTY	14222/2024
241	D-WP(C)/45066/2024 WP(C)/ /	SOUMYA RANJAN NAYAK MP	SAROJ KUMAR PADHI	14223/2024